

CENTRAL ADMINISTRATIVE TRIBUNAL, ADDL. BENCH
ALLAHABAD

②
DATED: The 11th day of April 1997

CORAM: Hon'ble Dr. R.K.S. xena, J.M.
Hon'ble Mr. D.S. Baweja, A.M.

REVIEW APPLICATION NO.12 of 1997

In

ORIGINAL APPLICATION NO. 548 OF 1995

Nannoo S/o Sheo Shodhan,
aged about 40 years R/o Gate No.50
Jai Ram Nagar, Fatehpur. ... Applicant

Versus

1. Union of India through General Manager,
Northern Railway, Baroda House, New Delhi.
 2. Divisional Railway Manager, Northern Railway,
Allahabad.
 3. D.S.E. (II), Northern Railway, Allahabad.
 4. Divisional Engineer, Northern Railway,
Fatehpur.
 5. Sri Ram Shanker, Assistant Engineer,
Northern Railway, Allahabad.
- ②

6. Sri Vakeel Chandra, Inspector of Works,
Northern Railway, F tehpur.

7. Sri Nagendra Singh, Supervisor,
Northern Railway, Fatchpur.

Counsel for the Applicant : Shri Satish Dwivedi
Counsel for the Respondents:

ORDER

BY HON'BLE D.S. BAREJA, A.M.-

The judgment dated 12.12.1996 in Original Application No.548 of 1995 is sought to be reviewed through this application.

2. The Review application has been disposed of by circulation.

3. We have carefully gone through the grounds advanced for seeking review of the decision. One of ground advanced pointing out error apparent on record is with regard to placing on record the copy of the charge-sheet. This is not material to the decision as in view of the plural reliefs unrelated to each other having been included in the same application, the writs of relief with regard to quashing of the charge-sheet *has not been gone into. The other grounds* have been already considered in the judgment. We are of the view that none of the grounds which could warrant review of the decision are emerging from the Review application. The review application is more of an appeal on disguise.

(S)

4. In the light of the above, the review application lacs merit and the same is dismissed.

MEMBER (A)

MEMBER (J)

Gcs